

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 27.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.107/ BB/2017	-	For hearing	Rule-4 of IB	Edelweiss Asset Reconstruction Company Ltd. Vs Live 100 Hospital Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	LIPSA UNADKAT 9820001368	ADVOCATE FOR EDELWEISS ASSET RECONSTRUCTION COMPANY LTD. 1/B MANILAL KHER AMBALAL & CO.	
2.	VARSHA S. FOR KEYSTONE PARTNERS Ph: 080 4113 5813	Advocate for Respondent	

O R D E R

Counsel for Petitioner is present. Counsel for Respondent is also present. Petitioner Counsel filed rejoinder Affidavit. For hearing list it on 11/12/2017.


Member (T)


Member (J)